श्री राजीव

## **Declaration or Assets and Liabilities**

Year 2021-22.

I, Vijay Yadav son/daughter/wife of Sri. Niras Yadav aged 50 Years, belonging to Bihar Legislative Assembly service and presently working as Office Attendent given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:-

2652

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No		Self	Spouse name (s) NITU KUMARI (WIFE)	Dependant-1 DEEPAK PRASAD (SON)	Dependant-2 DIPENDRA KUMAR (SON)	Dependant-3 RUBBY KUMARI (DAUGHTER)
(i)	Cash	8000/-	NIL	NIL	NIL	NIL
-(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving-35000/-	SAVING-5000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	Nil	NIL	NIL	·NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Honda Shine BR01BZ-7547	NIL .	NIL	NIL	NIL
(vi)	Jeweilery (give details of weight and value)	Gold- 20grams & Silver-500grams.	NIL	NIL	NIL	NIL
	Other assets, such as values of claims / interests	Mobile	NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)			3 KATTHA AT MADHUBANI	NIL	. NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	tion (s) by number(s) tt (Total NIL NIL NIL NIL ement)		NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	sidential) tion (s) ey number(s) nt (Total rement)  Residential house at Madhubani disst. (TKATTHA)		NIL	NIL	NIL
	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL	NIL
	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	LIC HOUSING FINANCE BANK DISTT- DARBHANGA	3900000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL .

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No. AFPPY6284E	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u> GPF/CPF/PRAN No.	:-	PTS/BLA-1021
Gender	:-	M (M/F)
Date of Birth	:-	2 8 0 3 1 9 7 1 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	OFFICE ATTENDENT BVS
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	MADHUBANI (BIHAR)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Name of Employee: Vijay Yadav

Designation: Office Attendent

Department: Bihar Legislative Assembly.

Note:

Place:

Date:

Patan 18/02/2022

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.